

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/00784/2018
Date of Order : 02-01-2019

Between :

K. V. S. Prabhakar S/o late K. V. S. N. Murty,
Aged 44 years, Occ : Chasing Inspector (Group 'C'),
O/o The Assistant Materials Manager,
Electric Loco Shed, East Coast Railway,
Waltair Division, Visakhapatnam.Applicant

AND

1. Union of India rep by
The General Manager,
East Coast Railway, Chandrasekharpur,
Bhubaneshwar.
2. The Chief Materials Manager – HQ,
East Coast Railway, Chandrasekharpur,
Bhubaneshwar.
3. The Principal Chief Personnel Officer,
East Coast Railway, Chandrasekharpur,
Bhubaneshwar.
4. The Divisional Railway Manager (P),
Waltair Division, E.C.Railway,
Visakhapatnam.
5. The Sr. Divisional Material Manager,
DRM Office Complex, E.C.Railway,
Waltair Division, Visakhapatnam.
6. The Assistant Materials Manager,
Electric Loco Shed, E.C.Railway,
Waltair Division, Visakhapatnam.
7. G.Chinna Rao, Occ : Office Superintendent,
O/o The Deputy Chief Engineer (Construction),
DRM Office Compound, E.C.Railway,
Visakhapatnam.Respondents

Counsel for the Applicant: Mr. K. R. K. V. Prasad
Counsel for the Respondents : Mr. S. M. Patnaik, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mr. K. R. K. V. Prasad, learned counsel for the applicant and Mr. S. M. Patnaik, learned Standings Counsel for Respondent Railways.

2. It is submitted by he learned Standing Counsel for the Respondents that pursuant to the order passed by the Tribunal to dispose of the representation submitted by the applicant, the Respondents passed a speaking order dated 13.09.2018 stating that the applicant intends to apply for request transfer accepting bottom seniority by change of category on spouse ground. It is also submitted that, in the meanwhile the applicant carried out the transfer and joined at Bhubaneshwar.

3. It is submitted by the learned counsel appearing for the applicant that without passing final order as directed by the Tribunal, the applicant was relieved from Waltair Division. In any event, since the applicant joined at Bhubaneshwar carrying out the transfer order, the OA is closed with liberty to the applicant to file fresh OA if he chooses to do so.

4. In the circumstances of the case, there shall be no order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 2nd January, 2019.
Dictated in Open Court.

